

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3814
ANSWERED ON:21.08.2003
MUJJAFFARPUR THERMAL POWER PLANT
RAGHUVANSH PRASAD SINGH

Will the Minister of POWER be pleased to state:

- (a) whether sanction has been granted to Mujjaffarpur Thermal Power Plant in Bihar for addition of 500 megawatts power to its existing capacity;
- (b) if so, whether Government of Bihar is unable to execute it due to the financial crisis;
- (c) if so, whether the Government propose to get it done through NTPC by giving financial package;
- (d) whether the State Government has sent proposal in this regard; and
- (e) if so, the steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA)

(a) to (e) : Mujjaffarpur Thermal Power Plant (TPP) Extension (2x250 MW) as an expansion project was sanctioned by Planning Commission in December, 1995. The responsibility for execution of this Project lies with Bihar State Electricity Board (BSEB)/Bihar Government. Project implementation could not be taken up due to paucity of funds. National Thermal Power Corporation (NTPC) has given a proposal to BSEB/Government of Bihar for doing the Renovation & Modernization of Mujjaffarpur TPP after the plant is handed over to NTPC. Extension of Mujjaffarpur TPP (2x250MW) is part of proposed special package in power sector of Government of Bihar.